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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TP (HC) /CAA/18, 19, 20, 21/2017  
NAME OF THE TRANSFEROR : SRI SATHU AGRO FARMS PVT LTD  
ARUPPUKOTTAI BRICKS WORKS & BUILDING  
CONSTRUCTIONS PVT LTD,  
SRI VAIGAI TRANSPORTS PVT LTD  
NAME OF THE TRANSFERRE : SHRI GOVINDARAJA TEXTILES PVT LTD  
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
1.	SRI VARSHINI FOR V. MAHESH	COUNSEL FOR T <sub>1</sub> - T <sub>3</sub> + Transpree	

**ORDER**

Ms Sri Varshini, counsel for applicant present and stated that report of RD is yet to be received. She prayed time for submitting arguments. At request time enlarged. Put up on **21.06.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)